

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/26/KOB/2023
SECTION	SEC 95 IBC R/W NCLT RULE 7(2) AAA
NAME OF PARTIES	THE SOUTH INDIAN BANK LTD V/S Ms. DEVI KALESH PERSONAL GUARANTOR TO TANISH MY ZONE SUPERMARKETS INDIA LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	SOJAN JAMES, JOHNYMON THOMAS.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SREEJA S, MUMTHAS S

10 April 2024

O R D E R

IA(IBC)/95/KOB/2024 in CP(IBC)/26/KOB/2023

Learned Counsel, Mr. Akhil Suresh appears on behalf of the Resolution Professional.

This is an IA bearing No. 95/KOB/2024 filed by the RP to take on record the report filed under Section 99 of IBC, 2016.

The said report of the RP is discussed in detail and taken on record.

CP(IBC)/26/KOB/2023

Learned Counsel, Mr. Akhil Suresh appears on behalf of the Resolution Professional. None appears on behalf of the Personal Guarantor. Personal Guarantor has not filed their reply affidavit.

List this matter for further consideration on **02.05.2024**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T. KRISHNA VALLI
MEMBER (JUDICIAL)**